



HIGH COURT OF JUDICATURE AT ALLAHABAD

PUBLIC INTEREST LITIGATION (PIL) No. - 61 of 2026

Muhammad Irfan
.....Petitioner(s)
Versus
State of U.P. and 4 others
.....Respondent(s)

Counsel for Petitioner(s) : Chandra Jeet Yadav, Kunwar Mayank Singh
Counsel for Respondent(s) : C.S.C., Rameshwar Prasad Shukla

Chief Justice's Court

**HON'BLE ARUN BHANSALI, CHIEF JUSTICE
HON'BLE KSHITIJ SHAILENDRA, J.**

At the request of counsel for the petitioner, list after three weeks.

(Kshitij Shailendra, J) (Arun Bhansali, CJ)

January 27, 2026
AHA/SL